

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/793/2024

PETITION NUMBER : CP/IBC/243/2021

NAME OF THE PETITIONER : Jayashree S Iyer (RP) (R Manimegalai)

NAME OF THE RESPONDENT(S) : ---

UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel from the office of Ld. Counsel Mr.Chandrasekaran for State Bank of India. Ld. RP Ms. Jayshree S Iyer is present in person.

IRP report has been served. AOS is yet to be filed.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

Post the matters for hearing on **09.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk